

1 CRA-6113-2025 HIGH COURT OF MADHYA PRADESH IN THE **AT INDORE BEFORE** HON'BLE SHRI JUSTICE GAJENDRA SINGH ON THE 17th OF JULY, 2025 CRIMINAL APPEAL No. 6113 of 2025 JISHAN@ RAJU @ ASHIKIN Versus THE STATE OF MADHYA PRADESH AND OTHERS Appearance:

Shri Pariksheetraj Singh Dodiya - Advocate for the appellant.

Shri Rajesh Joshi - Government Advocate for the respondent/State.

<u>ORDER</u>

Counsel for the appellant seeks permission to withdraw this appeal.

Accordingly, the appeal stands dismissed as withdrawn.

(GAJENDRA SINGH) JUDGE

vidya